

समाचार की ओर गया है कि नई दिल्ली की एक गृहिणी ने १५ मिनट में चावल पका देने वाले कुकर का अन्वेषण किया है ;

(ख) क्या उक्त कुकर की जांच पड़ताल कर ली गई है और उसकी उपयोगिता का पता लगा लिया गया है ; और

(ग) क्या इस कुकर के व्यापारिक स्तर पर निर्माण की सम्भावना है ?

**खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री प्र० म० बामस) :** (क) जी हाँ।

(ख) जी नहीं।

(ग) प्रकाशित समाचार से ज्ञात होता था कि गृहिणी अपने आविष्कार की पेटेंट कराने का विचार कर रही थी।

#### Corporation to Promote Tourism

213. { Shri S. C. Samanta:  
Shri Subodh Hansda:  
Shri B. K. Das:

Will the Minister of Transport be pleased to state:

(a) whether the setting up of a corporation to promote tourism has been shelved;

(b) if not, when this will be set up; and

(c) in what way the corporation will function?

**The Minister of Transport (Shri Raj Bahadur) :** (a) No, Sir.

(b) and (c). The details regarding the scope and functions of the proposed corporations are being worked out and it is expected that they will be set up in three months time.

#### Catering Training School

214. { Shri Subodh Hansda:  
Shri B. K. Das:  
Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to open a Catering Training School;

(b) if so, when this will be established; and

(c) what would be the special features of training in catering in the school?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan) :** (a) to (c). A proposal to open a Training School for catering staff is under examination. It will provide courses having a bias in favour of Railway catering. The details of the proposal are being worked out and it is too early to take any decision regarding the date of opening of the School.

#### Prices of Articles in Cooperative Stores

215. { Shrimati Savitri Nigam:  
Shri M. L. Dwivedi:  
Shri Vishwa Nath Pandey:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether any check has been made to see that the prices charged by the Delhi State Central Co-operative Stores for various articles sold by it do not exceed the prices prevailing in the market;

(b) whether any machinery has been provided to check the irregularities or complaints regarding (i) the poor quality of articles supplied and (ii) charging of higher prices with a view to safeguard the consumers' interests; and

(c) if so, the details thereof?